

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 220 of 2013 & I.A. No. 300 of 2013

Dated : 29th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Himalaya Power Producers Association ... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for HPSEBL

ORDER

The learned counsel for the Appellant undertakes to file the rejoinder by tomorrow after serving copy on the other side.

Post the matter for hearing on **4th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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